

Sir, as far as live animals and their slaughtering are concerned, it does not come under the purview of the Environmental Protection Act because the 29 activities which have been mentioned under the Environmental Protection Act for impact assessment do not include the category of 'slaughter houses'. However, it is the responsibility of the State Pollution Control Boards to deal with such a situation.

MR. SPEAKER: Shri P.C. Thomas.

...(Interruptions)

MR. SPEAKER: Please take your seat.

...(Interruptions)

MR. SPEAKER: Shri Rama Nand Singh, please take your seat. I have already allowed you one supplementary. What is this?

...(Interruptions)

MR. SPEAKER: Shri Rama Nand Singh, please take your seat.

SHRI P.C. THOMAS: Sir, it is a fact that many countries are finding it a very good way to dump their waste into our big country.

12.00 hrs.

For that matter, plastic as well as other things which can be used to make plastic like things are being exported. Polyurethane is one thing which is exported and we are reducing import-export duty on such stuffs. Can the hon. Minister do something for importing it into our country? We have, in each Budget, reduced the import duty on polyurethane. So, can the Ministry of Environment take this as a very serious matter, and can the Government increase the import duty on all this stuffs, including polyurethane which is causing great loss to our farmers also?

SHRI SURESH PRABHU: Sir, the imposition of import duty is not within the purview of my Ministry's responsibility. It is the responsibility of the Ministry of Finance as well as the Ministry of Commerce. However, I would definitely convey the feelings expressed by the hon. Member to the concerned Minister.

Sir, our country is a part of Basal Convention and as a result of Basal Convention's requirements, we do

not allow indiscriminate use of waste and hazardous materials into the country.

WRITTEN ANSWERS TO QUESTIONS

Rewriting of Indian History

*565 SHRI G. GANGA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to rewrite the Indian history incorporating the views of nationalist school of historians;

(b) if so, the details thereof; and

(c) the time by which the said proposal is likely to see the light of the day?

THE Minister of HUMAN RESOURCE DEVELOPMENT AND Minister of SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

(b) and (c) Do not arise.

Funds for Afforestation Programme

*566. SHRI MADHAV RAO PATIL:
SHRI ASHOK NAMDEORAO MOHOL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether his ministry has sought more funds for the afforestation programme;

(b) if so, the details of programme to be launched and the total amount required for the purpose;

(c) the estimated area in each State likely to be covered under the programme;

(d) whether any international institution or donor agency has also been approached in this regard; and

(e) if so, the details thereof?

THE Minister of ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU): (a) to (e) The Working Group on Forestry in the Ministry of Environment and Forests for the Ninth Five Year Plan proposed an annual target of 3.04 million hectares for afforestation in the Ninth Plan period. The fund requirement for both the Central and

State Sectors was estimated to be of the order of Rs. 20,300 crores for the Ninth Plan period. Of this, the proposal for Central Sector was approximately Rs. 9,450 crores. Lists of the schemes for the Central and State sectors with the proposed financial outlays against each and the proposed area coverage are given in Statement I and II.

The recommendations of the Working Group were assessed on the country's requirements as a whole and no state-wise break-up was given.

Subsequently, the Ministry was advised by the Planning Commission that, due to financial constraints,

the projections were to be estimated at about 35% more than the Eighth Plan expenditure in real terms. The Central allocation for afforestation programmes on this basis is calculated at approximately Rs. 765 crores. At further discussions relating to the Ninth Plan the Ministry has repeated its request for more funds for afforestation.

17 Externally Aided Projects with a total project cost of about Rs. 4,043.66 crores are under implementation in 12 States. Four more projects have also been posed to donor agencies for consideration. The details are given in Statement-III.

Statement-I

Proposed Ninth Plan Outlay for Forestry (Central and State Sectors)

Sl.No.	Name of Scheme	Area to be covered (in million ha.)	Proposed Outlay for IXth Plan (Rs. In crores)
1	2	3	4
1.	Natural Regeneration of Dense Forests	5.00	4500.00
2.	Rehabilitation of Degraded Forest		
	(a) Fuelwood & Fodder Plantations	5.00	6500.00
	(b) Non-timber Forest Produce		
	(i) Bamboo	1.00	750.00
	(ii) Medicinal/Mixed	0.50	750.00
	(c) Plantations of economically important Species	1.50	3500.00
	(d) Pastures	1.00	1000.00
	(e) Integrated Afforestation & Eco-Development Projects (IAEPS)	1.00	1500.00
3.	Maintenance of plantations created during 8th Plan		500.00

1	2	3	4
4.	Support to JFM		150.00
5.	Protection		500.00
6.	Grants-in-aid to NGOs		25.00
7.	Development of seed and planting material		100.00
8.	Association of ST & rural poor in regeneration of degraded forests		225.00
9.	Protection from forest fires		200.00
10.	Registered nurseries		50.00
11.	Communication and extension		50.00
Total		15.00	20,300.00

Source: Report of the Working Group on Forestry for the Ninth Five Year Plan.

Statement-II

Proposed Ninth Plan Outlay for Forestry (Central Sector)

S.No.	Name of Scheme	Sharing pattern between Centre and State	Target for Ninth Plan (in million hectares)	Proposed outlay for Ninth Plan (Rs. In Crores)
1	2	3	4	5
A. Ongoing Schemes				
(i)	Integrated Afforestation and Eco Development Project	100% Central	1.00	1500.00
(ii)	Area Oriented Fuelwood and Fodder Projects	50% Central and State	3.75	2400.00
(iii)	Non-timber Forest produce	100% Central	1.50	1500.00

1	2	3	4	5
(iv)	Grants-in-aid to NGOs	100% Central		25.00
(v)	Development of seed and planting materials	100% Central		50.00
(vi)	Association of ST & rural poor in regeneration of degraded forests	100% Central	0.20	225.00
(vii)	Control of forests fires	100% Central		200.00
<i>B. New Schemes</i>				
(i)	Natural regeneration of dense forests	50% Central and State	2.50	1125.00
(ii)	Plantation of economically important species	50% Central and State	0.75	1750.00
(iii)	Urban forestry	100% Central		100.00
(iv)	Pasture development	100% Central	1.00	100.00
(v)	Registered nurseries	100% Central		50.00
(vi)	Communication and extension	100% Central		25.00
(vii)	Protection	50% Central and State		
	(i) Surevey and demarcation			150.00
	(ii) communications			75.00
	(iii) overheads including incremental establishment and vehicles			25.00
(vii)	Support to JFM	100% Central		150.00
Total			10.70	9,450.00

Source: Report of the Working Group on Forestry for the Ninth Five Year Plan

Statement-III*Project-wise details of on-going Externally-aided Forestry Projects*

Sl No	Name of the Project	Implementing Agency	Funding Agency	Project Cost (Rs. in crores)
1	2	3	4	5
1	Maharashtra Forestry Project (2328 - IN)	Maharashtra Government	World Bank	431.51
2	Andhra Pradesh Forestry Project. (2573-IN)	Andhra Pradesh Government	World Bank	353.92
3	Dungarpur Integrated Wasteland Development Project	Rajasthan Government	SIDA	28.21
4	Rehabilitation of Common Lands in Aravallis, Haryana (ID-P-73)	Haryana Government	EEC (Japan)	48.15
5	Afforestation and Pasture Dev. along Indira Gandhi Canal	Rajasthan Government	OECE (Japan)	107.5
6	Afforestation of Aravalli Hills Rajasthan, (ID-P-80)	Rajasthan Government	OECE (Japan)	176.69
7	Western Ghats Forestry Project	Karnataka Government	ODA (U.K.)	84.2
8	Forestry and Eco-Development Project for Changer.	H.P. Government	FRG	18.7
9	Himachal Pradesh Forestry Project, Kullu Mandi.	H.P. Government	ODA (U.K.)	13.92
10	Madhya Pradesh Forestry Project. (2700-IN)	Madhya Pradesh Government	World Bank	245.94
11	Integrated Gujarat Forestry Development Project. (ID-P-112)	Gujarat Government	OECE (Japan)	608.5
12	Rajasthan Forestry Project, (ID-P-104)	Rajasthan Government	OECE (Japan)	139.18
13	Tamil Nadu Afforestation project	Tamil Nadu Government	OECE (Japan)	499.2
14	Eastern Karnataka Afforestation Project	Karnataka Government	OECE (Japan)	565.54

1	2	3	4	5
15.	Capacity Building Project for Participatory Management of Forests	Orissa Government	SIDA (Sweden)	8.5
16.	Uttar Pradesh Forestry Project	Up Government	World Bank	272
17.	Punjab Afforestation Project	Punjab Government	OECF (Japan)	442

Projects posed to Donor Agencies

Sl.No.	Name of the Project	Implementing Agency	Funding Agency	Project Cost Cost (Rs. in Cr.)
1	Kerala Forestry Project	Kerala Government	World Bank	179.68
2	Eco-conservation and Reafforestation of shifting cultivation, Nagaland.	Nagaland Government	EEC	41.25
3.	Aravali Forestry Project	Rajasthan Government	OECF, Japan	563.08
4	Madhya Pradesh Forestry Project, Phase-II	Madhya Pradesh Government	World Bank	1380.00

Discontinuation of Private Broadcast on FM Slots

*567. SHRI VAIKO:
SHRI DATTA MEGHE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Prasar Bharati Board has decided to discontinue the private broadcast on FM slots from June 26, 1998 and directed All India Radio to operate all FM slots;

(b) if so, the reasons therefor;

(c) whether this decision has since been implemented;

(d) if so, the details thereof;

(e) whether such a decision by the Prasar Bharati Board is arbitrary since the cases of three FM AIR channel operators are pending before the Supreme Court; and

(f) if so, further action Government propose to take in this regard?

THE Minister of INFORMATION AND BROADCASTING AND Minister of COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) to (d) The broadcast by private operators on FM slots was discontinued w.e.f. 26th June, 1998 as per the order of Delhi High Court dated 29th May, 1998 which had dismissed the petitions of three operators who had pleaded for continuation of their licence and cancellation of Tenders. The High Court had allowed them to continue upto 25.6.1998 only.